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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Public Notice 60/2015-2020
Dated the 17th December, 2018

Subject: Amendments in the Appendix 3B, Table 2 of the Merchandise Exports from India Scheme (MEIS)

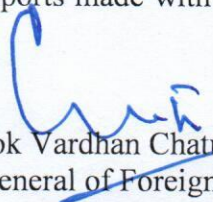
In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby makes the following amendments in the Appendix 3B Table 2 notified vide Public Notice 61/2015-20 dated 07.03.2017 and as amended from time to time.

2. The following HS Codes are incorporated in the MEIS Appendix 3B, Table 2

MEIS Sl. NO.	HS Code	Description	MEIS rate for exports made with effect from the date of issue of this Public Notice
8058	15159010	Fixed Veg Oils of Sal , Kokam	5%
8059	15159040	Fixed Veg Oil, Mango Butter (cultivated)	5%

3. These two MEIS Sl. Nos. are also added in the Annexure to the Public Notice 62 dated 16.02.2018 with effect from the date of publication of this Public Notice. The benefits would be granted under MEIS only if the description of these items in the Shipping Bill is as per the description in Table 2 to Appendix 3B.

Effect of this Public Notice: Sal Oil, Kokam Oil and Mango Butter (cultivated) have been made eligible for MEIS benefits at the rate of 5% for exports made with effect from the date of publication of this Public Notice.


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